

(5)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/146/2016  
NAME OF THE PETITIONER(S) : Nirej V. Paul & another  
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

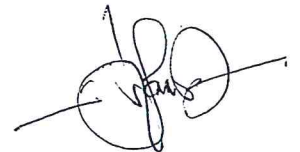
Athiban  
for petitioner

Petitioner



For  
Respondent No. 1

For Solicitor General, PCS



**ORDER**

Counsel for petitioner present. Proxy representing the PCS on record for respondents present. Both the counsel stated that their senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed time for making submissions. Time extended at their request. Put up on 08.11.2017 at 10.30 A.M.

-S-d  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc